

High Court of Jammu and Kashmir at Jammu

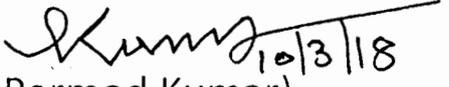
ORDER

No:-1634

Dated:- 10-3-2018

On the occasion of release of the **Annual Newsletter** of J&K State Judicial Academy (January,2017 - March,2018), it is hereby ordered that all Judicial Officers posted at Jammu Headquarter, including Officers on deputation and those posted in the High Court Registry shall remain present in the J&K, State Judicial Academy, Jammu on 12<sup>th</sup> March,2018 at 9:30 A.M. sharp.

By Order

  
(Permod Kumar)

Deputy Registrar (G.S.)

No:- 62018-28/45

Dated:- 10-3-2018

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu.
5. Director, J&K State Judicial Academy, Jammu.  
..... for information and n/a.
6. Principal District & Sessions Judge, Jammu for information/ necessary action and with the request to direct all Judicial Officers posted at Headquarter including those on deputation to attend the above event on the scheduled time.
7. CPC e-courts High Court of J&K for uploading the same on the High Court website.

  
Deputy Registrar (G.S.)